

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A. No.2226 in WRIT PETITION (CIVIL) NO(s). 4677 OF 1985

M.C.MEHTA Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Trans Asian Industries Exposition(P)ltd Applicants

Date: 31/01/2008 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE P.SATHASIVAM

Mr. Ranjit Kumar, Sr. Adv. (A.C.)  
Mr. Kamal Mohan Gupta, Adv.(A.C.)

For Applicant(s) Mr. Mukul Rohtagi, Sr. Adv.  
Ms. Purnima Bhat, Adv.

For Petitioner(s) Mr. M.C. Mehta, Petitioner in person(N.P.)

For Respondent. Mr. D.S. Mahara, Adv.

Mr. Surya Kant, Adv.

Mr. Sanjay Sen, Adv.

Mr. V.B. Saharya, Adv.  
for M/s Saharya & Co., Adv.

UPON hearing counsel the Court made the following  
ORDER

Issue notice.

Mr. Kamal Mohan Gupta, learned counsel, on behalf of Mr.

Ranjit Kumar, learned Amicus Curiae, accepts notice.

List the matter on 13.2.2008.

(Ganga Thakur)  
PS to Registrar

(Vijay Aggarwal)  
Court Master